

MR. SPEAKER : The Members will be informed accordingly.

SHRI S. M. BANERJEE (Kanpur) : Sir, I would like to know why Shri Kamraj is not coming to the House. Is he having difficulties with his own party? What is wrong with him? Is he hale and hearty?

MR. SPEAKER : His name is not in the list.

ESTIMATES COMMITTEE

Hundred and twenty-eighth and Hundred and Fourteenth Reports

SHRI SRADHAKAR SUPAKAR (Sambalpur) : I beg to present the following Reports of the Estimates Committee :

- (1) Hundred and twenty-eighth Report on the Ministry of Home Affairs-Union Territory of Andaman and Nicobar Islands.
- (2) Hundred and fourteenth Report regarding action taken by Government on the recommendations contained in their Eighty-fifth Report on the Ministry of Industrial Development, Internal Trade and Company Affairs-Recognition of additional capacity in the Barrel Industry in spite of its being on the banned list

STATEMENT CORRECTING ANSWER TO S. No. Q. 532

THE MINISTER OF FOREIGN TRADE (SHRI B. R. BHAGAT) : In answer to...

MR. SPEAKER : All the statements may be laid on the Table.

SHRI B. R. BHAGAT : I beg to lay on the Table a statement correcting the answer given on the 10th December, 1969 to Starred Question No. 532 by Shri Y. Gadilganna Gowd regarding forged import licences.

Statement

In answer to part (a) Starred Question No. 532 on 10th December, 1969 I had stated

that since 1965, 24 cases had come to notice in which forged import licences valued at about Rs. 71.76 lakhs were reported to have been used. It has now been noticed that the correct position is as under :

"Since 1965, 25 cases have come to notice in which forged import licences valued at about Rs. 75.50 lakhs are reported to have been used.

STATEMENT CORRECTING ANSWER TO S. Q. NO. 11

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : I beg to lay on the Table a copy of the statement correcting the answer given on the 23rd February, 1970 to Starred Question No. 11 regarding oil barrels and bitumen drums supplied to the Indian Oil Corporation.

Statement

In reply to part (b) of the Starred Question No. 11 answered by me in the Lok Sabha on 23-2-1970. I stated that "A statement showing the names of the parties who quoted against these tenders along with their rates and respective terms and conditions is placed on the Table of the House. (Annexures A-I and A-II)". I am taking this opportunity to state that 14 parties had quoted against Public Tender No. OP/1/69 and 19 against Tender No. OP/2/69 but the two annexures contain the names of only those parties, which were considered to be equipped to fabricate barrels and drums. The quotations of the remaining parties were eliminated as they were either not equipped themselves with adequate plant or machinery or had not quoted in the prescribed proforma.

STATEMENT RE STRIKE BY WORKERS IN HEAVY ELECTRICALS, HARDWAR

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : I beg to lay on the Table a copy of the statement on the strike by workers in Bharat Heavy Electricals Limited, Hardwar.